

**HIGH COURT OF JAMMU AND KASHMIR
(OFFICE OF THE REGISTRAR GENERAL, JAMMU)**

NOTIFICATION

Subject:- Modification to the roster for the Jammu wing of the High Court.

No.:- 979/RJ/18

Dated:- 03-05-18

It is hereby notified for information of all the concerned that the cases listed on 5th May 2018 before the Division Bench No. 2 comprising Hon'ble Mr. Justice Alok Aradhe and Hon'ble Mr. Justice M. K. Hanjura shall stand over. Further, a Single Bench headed by Hon'ble Mr. Justice M. K. Hanjura is constituted for 5th May 2018 to take up all the Fresh matters, Part Heard matters, Tied matters and 5 (five) Criminal Appeals that are more than 10 years old.

By Order.

(Sanjay Dhar)
Registrar General

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, Jammu/Srinagar,
2. Secretary to Hon'ble Mr. Justice Alok Aradhe, Jammu,
3. Secretary to Hon'ble Mr. Justice M. K. Hanjura, Jammu,
...for information of His Lordship.
4. Registrar Vigilance, High Court of J&K, Jammu, for information.
5. Registrar Judicial, High Court of J&K, Jammu, for information and necessary follow up action.
6. ✓/C NIC, for uploading the same on the High Court website.

Registrar General